

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:388

ANSWERED ON:06.08.2013

DOMESTIC VIOLENCE

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases registered under the Domestic Violence Act during 2012 and 2013 as on date, State-wise;
- (b) the total number of accused arrested and the action taken against the guilty during the said period; and
- (c) the effective measures taken by the Government to stop such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): A total number of 9873 and 4547 cases of domestic violence cases under Domestic Violence Act, 2005 were registered during 2011 and 2012 respectively. The State-wise details of cases are given in Annexure-I and Annexure-II.

As per Seventh Schedule of the Constitution 'Police' and 'Public Order' are the State subjects, and as such, the primary responsibility of prevention detection, registration, investigation and prosecution of crimes, including crimes against women pertaining to domestic violence, lies with the State Governments/Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention of crimes against women and in this regard, a detailed Advisory dated 4th September, 2009 has been sent to all State Governments/Union Territory Administrations wherein all States/UTs have been advised to make a comprehensive review of the effectiveness of the machinery in tackling the problem of violence against women and to take appropriate measures aimed at increasing the responsiveness of the law and order machinery. The advisory has specifically advised the State Governments/UT Administrations to explore the possibility of associating NGOs working in the area of combating crimes against women and also advises that all Police stations may be advised to display the name and other details of Protection Officers of the area appointed under the Domestic Violence Act, 2005.